

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1104
ANSWERED ON:03.03.2010
COMMITTEE ON RTE ACT
Majhi Shri Pradeep Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the National Council of Educational Research and Training has constituted a Committee to look into the implementation of Right of Children to Free and Compulsory Education Act, 2009;
- (b) if so, the details thereof including the aims and objectives for constitution of said Committee; and
- (c) the time by which the said Committee will complete its study and submit the report?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (c): The National Council of Educational Research and Training (NCERT) has, in December, 2009, constituted a Committee to examine the capacity of the schools run by Municipal Corporation of Delhi (MCD), New Delhi Municipal Corporation (NDMC), Delhi Administration, and Delhi Cantonment Board with regard to their preparedness to meet the challenges posed by the Right of Children to Free and Compulsory Education (RTE) Act, 2009 for providing quality education to children from classes I to V and develop a policy framework. The terms of reference of the Committee are as under:

1. To examine the arrangements for school education in NCT of Delhi;
2. To examine the capacity of the MCD and other government schools to meet the challenges presented by the RTE Act with a focus on quality education; and
3. To recommend areas of research on appropriate delivery of facilities in Delhi.

The Committee is to submit its report by March, 2010.